

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22/ND/2018

In the matter of :
Oriental Bank of Commerce
Vs.
Shekhar Resorts Ltd & Ors.

.. PETITIONER

..RESPONDENT

SECTION

Under Section 7 of IBC , 2016

Order delivered on 01.11.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : Mr. GP Madaan Ms. Utkarsh Mishra, Advocates on
behalf of Resolution applicant

For the Respondent/Corporate Debtor : Ex-Management Mr. Virender Ganda, Sr. Advocate,
Mr. Rakesh Kumar, Ms. Shivali, Mr. Pranav Verma, Advocates

For the Intervener/RP
:

ORDER

Counsels for both sides are present. The matter stands adjourned.

Put up on 19.11.2019.

- Sol -

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

Sujit

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)